

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-208(ND)2020

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2020**

**NAME OF THE COMPANY: M/s. Punjab Shuttering Store V/s. M/s. JMD  
Limited.**

**SECTION: 9 of IBC, 2016**

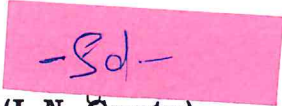
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

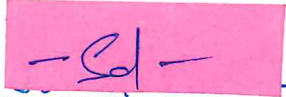
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**Present for the Petitioner:** Mr. Nikunj Hurria, Advocate

**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 27<sup>th</sup> January, 2020. Service be also effected to the Corporate Debtor through its Directors. Affidavit of service be filed. Dasti

  
**(L.N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**